### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 1114

TO BE ANSWERED ON THE 24TH JULY, 2018/ SHRAVANA 2, 1940 (SAKA)

#### LOSS DUE TO NATURAL CALAMITIES

1114. SHRI SUDHEER GUPTA:

SHRI ASHOK SHANKARRAO CHAVAN:

SHRI DEVENDRA SINGH BHOLE:

**PROF. K.V. THOMAS:** 

**SHRI S. RAJENDRAN:** 

**SHRI T. RADHAKRISHNAN:** 

**SHRI BIDYUT BARAN MAHATO:** 

**KUNWAR HARIBANSH SINGH:** 

SHRI GAJANAN KIRTIKAR:

**SHRI S.R. VIJAYAKUMAR:** 

**COL. SONARAM CHOUDHARY:** 

**DR. SUNIL BALIRAM GAIKWAD:** 

**SHRIMATI SUPRIYA SULE:** 

**SHRI SATAV RAJEEV:** 

DR. J. JAYAVARDHAN:

SHRI P.R. SUNDARAM:

DR. HEENA VIJAYKUMAR GAVIT:

SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

SHRI DHANANJAY MAHADIK:

**SHRI VENKATESH BABU T.G.:** 

### Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of States affected by natural calamities including thunder storms and floods and quantum of loss of lives and property including loss of crops reported during the last one year and the current year, State/UTwise;
- (b) whether the Government has received proposals from the State Governments seeking financial assistance for the said losses;
- (c) if so, the details thereof and the response of the Government thereto along with the financial assistance provided, State/UT-wise;
- (d) whether the Government has sent a Central Team to the affected States to evaluate and ascertain the extent of losses and if so, the details and the outcome thereof, State/UT-wise; and

(e) the steps taken/being taken by the Government for management of the said calamities and providing training and scientific knowledge to the farmers to minimize such crop losses in the event of thunderstorms and floods in the country?

#### ANSWER

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

- (a): Various parts of States in the country have been affected by natural calamities including thunder storms and floods in the recent past. Statewise details of the losses of lives and property including loss of crops due to natural calamities during the last one year and current year, as reported by the State Governments/ Union Territories, are at Annexure-I.
- (b) to (d): The primary responsibility for disaster management rests with the State Governments. The concerned State Governments undertake relief activities according to the magnitude of the ground situation, in the wake of natural disasters from the State Disaster Response Fund (SDRF) already placed at their disposal in accordance with Government of India approved items and norms. Additional assistance is extended from the National Disaster Response Fund (NDRF) as per established procedure. The financial assistance is towards relief and not for compensation of loss as suffered/ claimed.

With regard to thunderstorms, it is mentioned that thunderstorm is not a

notified disaster, eligible for financial assistance from the NDRF. However, State Governments may use up to 10% of the funds available under the SDRF for providing immediate relief to the victims of State-specific disasters within the local context in the State. In the instant case, the State Governments are required to meet the expenditure for providing immediate relief to the victims of thunderstorms disaster, from readily available fund under SDRF account in accordance with the approved items & norms of assistance.

Two State Governments (viz; Tripura and Kerala) have submitted preliminarily memorandum seeking assistance from NDRF. These proposals are under examination in the Ministry.

State-wise details of allocation and releases from SDRF and NDRF during the last one year and current year are given in Annexure-II.

(e): India Meteorological Department (IMD) monitors Severe Weather and alert State Meteorological Centers (SMCs)/ Regional Meteorological Centers (RMCs) about occurrence of severe weather in their region through daily Nowcast Guidance and Forecast Demonstration Project (FDP) bulletins (during FDP STORM Period). State Meteorological Centers (SMCs)

issue three hourly Nowcast and issue warnings through SMS at district level as and when necessary. IMD maintains and upgrades the 'Nowcast' webpage and website to include information of severe weather events and monitor quality of various tools for nowcasting such as Radar and satellite data, and ensure interact with relevant divisions to ensure quality upkeep.

National Disaster Management Authority (NDMA) conducted meetings on pre-monsoon dust and thunder storms with all stakeholders to ensure timely delivery of early warning, resulting reduction in mortality. Awareness campaigns on various disasters are being run through news letter 'Aapda Samvaad', Social media (Facebook and Twitter) and Do's and Don'ts through digital newsletter.

\*\*\*\*

# State-wise details of damage due to cyclonic storms/ floods/ thunderstorms/ landslides etc. during 2017-18 to 2018-19

(Provisional)

	State	Years								
SI. No.		2017-18				2018-19 (as on 20.07.18)				
		Cattle			Crops		Cattle		Crops	
		lives lost	lost	Houses	area (in	lives lost	lost	Houses	area (in	
		(No.)	(No.)	(No.)	lakh ha.)	(No.)	(No.)	(No.)	lakh ha.)	
1	2	3	4	5	6	7	8	9	10	
1	Andhra Pr.	31	55	6557	0.45	94	76			
2	Arunachal Pr.	60	1177	1463	0.41	20		1000		
3	Assam	160	2763	111070	2.80	34	24	5032	0.13	
4	Bihar	649	256	357197	8.10	87				
5	Chhattisgarh	52	102	909						
6	Gujarat	229	15255	36710	6.45	32	161	423		
7	Goa	1		61						
8	Haryana									
9	Himachal Pr.	75	199	2195	0.80					
10	J & K	7	4	90		1	13			
11	Jharkhand	12	3	2668		88	147	6		
12	Karnataka	70	745	1533		211	1057	11489	0.03	
13	Kerala	162	5	6324	0.078	132	66	13839	0.12	
14	Madhya Pr.									
15	Maharashtra	134	164			174	112			
16	Manipur	19	10752	19793	0.89	11	400	23589	0.05	
17	Meghalaya	11		163		6	4632	13098	0.02	
18	Mizoram	13	14	5437	0.11					
19	Nagaland	22	665	7700	0.05	2		480		
20	Odisha	8	399	562	0.42					
21	Punjab	4	6	34		5				
22	Rajasthan	80	5705	57989	7.34	38	481	2048		
23	Sikkim	11	80	910	0.02	5		44		
24	Tamil Nadu	72	7654	14229	0.05	24	91	306		
25	Telangana					11	15	264		
26	Tripura	17	13	3222		40	10	15192	0.04	
27	Uttar Pradesh	121	154	56935	3.81	316	1412	1743		
28	Uttarakhand	57	737	1380		32	165	111		
29	West Bengal	197	2075	497362	6.74	202	12	7583	0.48	
30	Delhi					2				
31	Puducherry							40		
32	Lakshadweep		186	969	0.002					
	Total	2274	49168	1193462	38.52	1567	8874	96207	0.87	
	1	l								

## Statement showing State-wise details of allocation and releases of SDRF and NDRF during the years 2017-18 to 2018-19

(Rs. in crore)

		Allocation under SDRF		Centre's s	hare of SDRF	Released from NDRF	
				rel	eased		
SI.		2017-18	2018-19	2017-18	2018-19	2017-18	2018-19
No.	State				(as on 20.07.18)		(as on 20.07.18)
1	2	3	4	5	6	7	8
1	Andhra Pr.	485.00	509.00	363.75	190.875		53.22
2	Arunachal Pr.	57.00	60.00	51.30	27.00	32.44	132.49
3	Assam	507.00	532.00	456.30	239.40		
4	Bihar	517.00	543.00	489.56		1363.47	
5	Chhattisgarh	265.00	278.00	194.25 #	203.625 #	49.31	
6	Goa	4.00	4.00	3.00			
7	Gujarat	777.00	816.00	500.00	388.75 #		
8	Haryana	339.00	356.00	254.25	133.50		
9	Himachal Pr.	260.00	273.00	234.00	122.85	63.23	84.13
10	J & K	281.00	295.00		252.90 #		
11	Jharkhand	401.00	421.00	300.75	157.875		
12	Karnataka	305.00	320.00	228.75	120.00	913.044	
13	Kerala	204.00	214.00	153.00	80.25	164.72	
14	Madhya Pr.	967.00	1016.00	725.25	381.00	502.09	
15	Maharashtra	1635.00	1717.00	1810.125 #			
16	Manipur	21.00	22.00	18.90	9.90	110.82	
17	Meghalaya	27.00	28.00	24.30	12.60		
18	Mizoram	19.00	20.00	17.10	9.00	35.97	
19	Nagaland	11.00	11.00	9.90	4.95	2g5.01	65.26
20	Odisha	824.00	865.00	618.00	324.375		
21	Punjab	430.00	451.00	203.465	288.165 #		
22	Rajasthan	1216.00	1277.00	912.00	478.88	607.77	526.14
23	Sikkim	34.00	36.00	30.60	16.20		54.93
24	Tamil Nadu	748.00	786.00	561.00	294.75	351.81	
25	Telangana	302.00	317.00		226.50 #	58.40	
26	Tripura	34.00	36.00	30.60	16.20		
27	Uttar Pradesh	744.00	781.00	558.00	292.875	119.67	
28	Uttarakhand	231.00	243.00	207.90	109.35		
29	West Bengal	569.00	598.00	426.75	224.25	324.78	
	Total	12214.00	12825.00	9382.80	4606.015	4722.53	916.17

<sup>\*</sup> Centre's share of SDRF not released for want of information relating to crediting of earlier released funds, utilisation certificate and annual report.

<sup>#</sup> Including arrears of SDRF for the previous year.